शिक्षत धनुसूचित जाति/जनजाति से संबंधित नौकरी चाहने वाले व्यक्तियों के नाम रोजगार कार्यालयों के चालू रजिस्टर पर दर्ज रहने की भवधि के भनुसार सूचना एकत्र नहीं की जाती है।

भारी जल संयंत्र, बड़ौदा में तालाबन्दी

2968. श्री तारिक अनवर: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि भारी जल संयंत्र, बडौदा के कर्मचारियों द्वारा नियमा-नुसार कार्य किये जाने के कारण प्रबंधकों ने संयंत्र में तालाबन्दी कर दी है;
- (ख) कर्मचारियों की मांगें क्या हैं घीर क्या उनकी यह मांग भी थी कि विभाग का चेयरमैन उनसे बात करे; भीर
- (ग) यदि हां, तो विभाग के चेयरमैन को उनसे बात करने तथा बातचीत के माध्यम से समस्या का समाधान करने में **ब्या क**ठिनाई थी ?

विज्ञान तथा प्रौद्योगिकी, इलेक्ट्रानिकी तथा पर्यावरण और महासागर विकास राज्य मंत्री (श्री सी. पी. एन. सिह) : (क) जी, हां। भारी पानी संयंत्र, बहौदा के कमंचारियों द्वारा लगातार श्रांदोलन करने के कारएा, संयंत्र के प्रबन्धकों को बाष्य हो कर 6 जून, 1982 को संयंत्र में ताला-बन्दी घोषित करनी पड़ी थी। वह ताला-बन्दी 26 जुन, 1982 को समाप्त कर दी गई।

(ख) कर्मचारियों की मौगें थीं कि उन्हें सरकारी क्षेत्र के कर्मचारियों की तरह बोनस ग्रीर वाहन-भत्ता दिए जाएं, ग्रति-रिक्त पारी-भत्ता झांदि स्वीकृत किए जाएं, बच्चों की पढ़ाई पर होने वाले पूरे व्यय की प्रतिपूर्ति की जाए, सेवा-शर्ते एक-सी बनाई जाएं, पदोन्नति के मानदण्ड में खुट दी जाए, सन् 1980 में दी गई 400 रुपए की विशेष श्रीप्रम राशि वापस न ली जाए, शादि। युनियन के प्रतिनिधि यह भी चाहते थे कि परमारा ऊर्जा श्रायोग के श्रघ्यक्ष के साथ उनकी एक बठक रखी जाए।

(ग) संयंत्र के प्रबन्धकों ने श्रीर इस विभाग ने कर्मचारियों की न्यायोचित मांगों को नियमों के अन्तर्गत पूरा करने की यथा-संभव कार्रवाई की थी। परमारण कर्जा श्रायोग के भ्रष्यक्ष ने कर्मचारी यूनियन के प्रतिनिधियों के साथ इस शर्त पर मिलना स्बीकार किया था कि ग्रान्दोलन वापस लिया जाए भीर यह श्राख्वासन दिया था कि कुछ कर्मचारियों के विरुद्ध जारी किए गए निलम्बन के श्रादेशों का वापस लिया जाना कुल मिलाकर होने वाले समभौते का एक ग्रंग होगा। लेकिन यूनियन ने तब तक के लिए भ्रान्दोलन समाप्त करने से इन्कार कर दिया जब तक कि निलम्बन के भादेश वापस नहीं लिए जाते । यूनियन ने भान्दोलन को उल्टे तेज कर दिया भीर इसलिए बैठक नहीं हो पाई।

## Shut-down of Heavy Water Plants

2969. SHRI RAMJIBHAI MAVANI : Will the PRIME MINISTER be pleased to state:

- (a) how many times the heavy water plants have been shut-down during the last five years due to one reason or another with the details and reasons therefor; and
- (b) the action taken against guilty pereons?

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY ELECTRO-AND ENVIRONMENT OCEAN DEVELOPMENT NICS AND (SHRI C. P. N. SINGH): (a) The Heavy Water Plant at Baroda started product on in July, 1977. It was shut down in December 1977 due to an accident caused by failure of high pressure pipe piece resulting in fire and explosion.

After revamping the plant started production in December 1980. During the initial six months the plant was shut down 14 times due to initial operational problems. In the subsequent 18 months the plant was shut down once for planned maintenance and on 22 occasions due to plant internal problems like leakage from the seals of high pressure valves, high skin temper-ature of the converter, problems connected with synthesis gas compressor etc. and once (in the month of May 1982) for reasons of labour unrest.

The Heavy Water Plant at Tuticorin was commissioned in July 1978. In the 4 years the plant has been in operation, there were 83 occasions when the operation was interrupted resulting in shut down due to external problems like power and supply of feed stock. In additions, there were 43 shut downs which includes annual shut downs for maintenance, shut down caused by labour unrest and other internal plant problems like choking of trays, malfunctioning/break down machinery etc.

(b) There was no occasion to take action against individuals since the shut downs were caused by problems related to the operation of a high technology plant, teething troubles and external constraints and not due to any human failure.

Exploration of Mineral Deposits in Madhya Pradesh and other parts of the country

SHRI DILEEP SINGH 2970. BHURIA: Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether Government propose to explore new mineral deposits in Madhya Pradesh and other parts of the country;
- (b) whether, with a view to meet the future requirement there is a proposal to formulate a perspective plan to explore the mineral deposits; and
  - (c) if so, details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI-MATIRAM DULARI SINHA): (a) Exploring for new mineral deposits is a continuous process. During the current field season investi-gations are being carried out in Madhya Pradesh for bauxite and tin its associated metals in Baster and area, manganese ore in Balaghat, limestone in Rewa and Jabalpur districts, diamonds in Panna District, phosphorite in Jhabue, Sagar, Chhatarpur, Burwah-Harda basin, coal in Shahdol, Bilaspur, Raigarh, Sidhi and Sarguja districts.

(b) and (c). A broad spectrum of work involved in exploration of mineral deposits has been esti-mated by Geological Survey of India upto 2000 A.D. During the current Five Year Plan Geological Survey of India proposes to complete geological mapping of 7,10,000 sq. kms., detailed mapping of 960 sq. kms., drilling of 7,00,000 metres and by aeromagnetic 2,00,000 kms. survey in the country.